Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 110 066.

Dated: 08.11.2019

<u>NOTICE</u>

All the concerned are hereby informed that on 11.11.2019 Hon'ble Mr. Justice Dilip Gupta, President and Sh. C.L. Mahar, Hon'ble Member (T) will hear Customs, Excise and Service Tax Division Bench matters.

On this day Ms. Rachna Gupta,Hon'ble, Member (J) and Sh. Ajay Sharma, Hon'ble Member (J) will hear Single Member Bench matters as notified.

By order

0811119

(Mohinder Singh) Deputy Registrar

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